

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2022 (FRIDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Case)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|--|
| 1. | Review Application No. 1 of 2022 in Comp. App. (AT) (Ins) No. 729 of 2020 | Financial Creditors of Amtek Auto Ltd. Through Dinkar T. Venkatasubramanian Vs. Union Bank of India (Erstwhile Corporation Bank) & Ors. | Alok Kumar | Sanjay Bhatt-R1 Chanakya Keswani-R2 & R3 |

For Admission (After Notice)

| | | | | |
|----|---------------------------------------|---|---------------|--|
| 2. | Comp. App. (AT) (Ins) No. 276 of 2022 | Rajprotim Agencies Pvt. Ltd. Through Partha Protim Banerjee Vs. Jyoti Maheshwari & Anr. | Shaily Pandey | Arik Banerjee Sarangam Chakraborty-R1 Avik Chaudhuri |
| 3. | Comp. App. (AT) (Ins) No. 447 of 2022 | Shree Kedarnath Sugar and Agro Products Ltd. Vs. Karnataka Power Transmission Corporation Ltd. & Ors. | Rony O John | Saurabh Agrawal Komal Mundra-R1 & R2 |

For Hearing

| | | | | |
|----|---------------------------------------|---|------------------|---|
| 4. | Comp. App (AT) (Ins) No. 712 of 2019 | Bhagwan Singh Rawat. Vs. State Bank of India & Anr. | Mangesh Krishna | Ankur Mittal-R1 Abhishek Anand-RP |
| 5. | Comp. App (AT) (Ins) No. 211 of 2020 | Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr. | Arushi Arora | Abhirup Dasgupta Bhawana Sharma Ishaan Duggal-R1 |
| 6. | Comp. App. (AT) (Ins) No. 234 of 2020 | Lupin Dealers Pvt. Ltd. Vs. Ashish Vincom Pvt. Ltd. | Ankur S Kulkarni | Soumya Dutta |
| 7. | Comp. App. (AT) (Ins) No. 644 of 2020 | NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With | Archit Krishna | Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor |

| | | | | |
|------------|---|--|---------------------|--|
| 8. | Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 | All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With | Ronita Bhattacharya | Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor |
| 9. | Comp. App. (AT) (Ins) No. 48 of 2021 | Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With | Shreya Singh | Pratibhanu Kharola- R1 Himanshu Satija-R4 |
| 10. | Comp. App. (AT) (Ins) No. 223 of 2021 | Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. | Samrat K.Shinde | Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2 |
| 11. | Comp. App. (AT) (Ins) No. 803 of 2020 | C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr. | Davesh Bhatia | Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar |
| 12. | Comp. App. (AT) (Ins) No. 217 & 218 of 2022 & I.A. No. 1067 of 2022 | Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr. | Abhirup Dasgupta | Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1 |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar